

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 38**

**IA 5660/2023**

**In**

**C.P. (IB)/773(MB)2020**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.05.2024**

NAME OF THE PARTIES:      SHALIMAR PAINTS LIMITED V/s JK  
   SURFACE COATING PRIVATE LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Aditya Mishra, Ld. Counsel for the RP present. Adv. Mahima Shah i/b AGARWAL & DHANUKA LEGAL for Applicant in IA 5660/2023.
2. Ld. Counsel for the RP submits that revised resolution plan has been received and CoC meeting is scheduled today to consider the resolution plan.
3. List this matter on 04.06.2024.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**